

(c) and (d) As per data compiled by the National Crime Record Bureau (NCRB), the overcrowding in Indian prisons exists to the extent of 135.79%, This does put an extra burden on the available facilities in the jails.

'Prison' is a State subject under list II to the Seventh schedule of the Constitution. The responsibility of the prison administration and its management, therefore, primarily lies with the respective State Governments. However, under the scheme of modernization of prisons being implemented in all the States since 2002-03 with a total outlay of Rs 1800 crore on cost sharing basis of 75:25 between the Central and States, the Government of India has provided fund for the construction of new prisons and repairs and renovation of existing prisons which include construction and repair & renovation of hospitals in the prison. This scheme has ended on 31.3.2009.

Though the decision has been taken not to go ahead with second phase of the scheme of modernisation of prisons, it has, however, been decided that the Government of India will support the proposals of the State Government seeking more funds for modernisations of the prisons as and when it is submitted to the Planning Commission.

The Government of India has also issued a comprehensive advisory to all the States/ UTs on 17th July 2009 covering all aspects of prison administration.

Areas affected by natural calamities

1439. SHRI T. K. RANGARAJAN: Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the details of the areas affected by natural calamities during 2008-09;
- (b) the State-wise details of human casualties and loss of live stock;
- (c) the State-wise details of extent of damage caused to agriculture in those areas;
- (d) whether the affected States demanded relief assistance from the Union Government;
- (e) if so, the details of the amount sought by the States; and
- (f) the amount sanctioned and released to each State?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN): (a) to (f) As per the information received from the State Governments/ Union Territory Administrations, based on their preliminary assessment, 3,405 human lives lost, 53,833 livestock perished, 35.56 lakh ha. cropped area and 16,46,905 houses fully partially reported to have been damaged due to cyclonic storms/ heavy rains/ floods/ landslide during the year 2008-09. The State-wise details of loss of human lives & livestock and damage to crop area as well as houses due to these calamities during the year 2008-09 is enclosed as Statement-I (See below).

The State Governments of Andhra Pradesh, Arunachal Pradesh, Assam, Bihar, Himachal Pradesh, Karnataka, Orissa, Uttar Pradesh and UT of Puducherry, submitted requests/ memoranda seeking additional Central assistance from NCCF for relief operations in the areas affected by the floods, cyclonic storms, landslides etc, during Southwest Monsoon, and post Monsoon 2008. The High Level Committee (HLC) in its meetings held on 5th February and 19th April 2009, after taking into consideration the memoranda, reports of the Central Teams, recommendations of the Inter-Ministerial Group and the norms and guidelines for expenditure from Calamity Relief Fund (CRF)/ National Calamity Contingency Fund (NCCF) approved the assistance eligible against their memoranda. The State-wise assistance approved by the HLC is enclosed as Statement-II (See below).

The State Governments are primarily responsible for undertaking relief measures at ground level in the wake of natural calamities. The Government of India supplements the efforts of the State Governments by providing logistic and financial support. The allocation & release of Central Share of CRF and funds released from NCCF during the year 2008-09 is enclosed as Statement-II.

Statement-I

State-wise details of cropped area affected due to cyclonic storms/ flash floods/ floods/ landslides etc. during the year 2008-09

(As on February 2009)

Sl. No.	State/UT	lives lost (No.)	Cattle lost (No.)	Houses damaged (No.)	Cropped area affected (in lakh ha.)
1	2	3	4	5	6
1	Andhra Pradesh	148	6692	47239	4.26
2	Arunachal Pradesh	57	3510	17100	1.74
3	Assam	40	8004	91367	3.14
4	Bihar	527	19323	236621	3.68
5	Chhattisgarh	2	2	5752	0.016
6	Gujarat	94	240	907	-
7	Goa	10	2	218	-
8	Haryana	15	29	390	0.53
9	Himachal Pradesh	146	3625	16838	1.55
10	Jharkhand	1	1	1411	neg.
11	Karnataka	167	568	17665	1.59

1	2	3	4	5	6
12	Kerala	76	8	9754	0.06
13	Madhya Pradesh	16	1138	10039	-
14	Maharashtra	98	178	6314	0.14
15	Orissa	110	1366	245211	4.45
16	Punjab	38	90	13170	2.07
17	Rajasthan	68	18	4129	-
18	Tamil Nadu	186	3942	158808	5.97
19	Uttar Pradesh	1210	769	191718	4.98
20	Uttarakhand	104	-	850	
21	West Bengal	288	3924	439982	1.25
22	Puducherry	4	404	131422	0.137
	TOTAL	3,405	53,833	16,46,905	35.56

Neg. - Negligible.

Statement-II

The State-wise assistance approved by the HLC for relief operations in the areas affected by the floods, cyclonic storms, landslides etc. during Southwest Monsoon, and post monsoon 2008

(i) Andhra Pradesh:-

- Rs. 64.90 crore for floods/ cyclonic storm management from National Calamity Contingency Fund (NCCF) subject to the adjustment of 75 % balance available in the CRF account of the State for the instant calamities.
- Rs. 3.54 crore from Special Component of the Accelerated Rural Water Supply Programme (ARWSP).

(ii) Himachal Pradesh:-

- Rs. 93.42 crore for instant floods/ landslide during southwest monsoon and post monsoon 2008, subject to adjustment of 75% of balances available in the CRF account for instant calamities.
- Rs. 6.00 crore from Special Component of the Accelerated Rural Water Supply Programme (ARWSP).

(iii) Karnataka:-

- Rs. 51.63 crore for flood management from National Calamity Contingency Fund (NCCF) subject to the adjustment of 75 % balance available in the CRF account of the State for the instant calamity.

- Rs. 2.25 crore from Special Component of the Accelerated Rural Water Supply Programme (ARWSP).

(iv) Tamil Nadu:-

- Rs. 570.17 crore for cyclonic storm/ flood management from National Calamity Contingency Fund (NCCF) subject to the adjustment of 75 % of balance available in the CRF account of the State for the instant calamity.

(v) Arunachal Pradesh:-

- Rs. 52.88 crore for floods/ landslides management from National Calamity Contingency Fund (NCCF) subject to the adjustment of 75 % balance available in the CRF account of the State for the instant calamities.
- Rs. 2.82 crore from Special Component of the Accelerated Rural Water Supply Programme (ARWSP).
- Payment of Air bills for airdropping of essential supplies, based on actuals.

(vi) Assam:-

- Rs. 206.40 crore for floods/ cyclonic storm management from National Calamity Contingency Fund (NCCF) subject to the adjustment of 75 % balance available in the CRF account of the State for the instant calamities.
- Rs. 2.35 crore from Special Component of the Accelerated Rural Water Supply Programme (ARWSP).

(vii) Bihar:-

- Rs. 497.35 crore for floods management from National Calamity Contingency Fund (NCCF) subject to the adjustment of 75 % balance available in the CRF account of the State for the instant calamities.
- Payment of Air bills for airdropping of essential supplies, based on actuals.

In addition, an amount of Rs. 117.21 crore has been approved as additional requirement over and above the extant norms for providing assistance to the families in dire need of immediate sustenance and operation of relief camps in the wake of Kosi floods due to breach in embankments during 2008.

(viii) Orissa:-

- Rs. 389.29 crore for floods management from National Calamity Contingency Fund (NCCF) subject to the adjustment of 75 % balance available in the CRP account of the State for the instant calamities.
- Rs. 7.67 crore from Special Component of the Accelerated Rural Water Supply Programme (ARWSP).
- Payment of Air bills for airdropping of essential supplies, based on actuals.

(ix) **Uttar Pradesh:-**

- Rs. 71.63 crore for floods management from National Calamity Contingency Fund (NCCF) subject to the adjustment of 75 % balance available in the CRF account of the State for the instant calamities.
- Rs. 1.02 crore from Special Component of the Accelerated Rural Water Supply Programme (ARWSP).

(x) **Puducherry:-**

- Rs. 27.73 crore for flood management under the UT budget of MHA.

Statement-III

Allocation and Release of Funds from CRF/ NCCF during 2008-2009

(As on 31.03. 2009)

(Rs. in crore)

Sl. No.	Name of the State	Allocation of CRF			Releases from CRF		
		Central Share	State Share	Total	1st Instal-ment	2nd Instal-ment	Releases from NCCF
1	2	3	4	5	6	7	8
1.	Andhra Pradesh	298.73	99.58	398.31	149.365	149.365	29.82
2.	Arunachal Pradesh	23.15	7.72	30.87	11.575	11.575	26.40
3.	Assam	157.97	52.66	210.63	78.99	78.99	300.00#
4.	Bihar	121.86	40.62	162.48	60.93	60.93	1000.00#
5.	Chhattisgarh	91.43	30.48	121.91	45.715	@	-
6.	Goa	1.83	0.61	2.44	0.915	0.915	-
7.	Gujarat	213.58	71.19	284.77	208.495 *	106.79	-
8.	Haryana	107.99	36.00	143.99	53.99	@	-
9.	Himachal Pradesh	82.40	27.47	109.87	41.20	41.20 + 21.2275\$	40.33 (9.84 + 28.77# + 1.715)
10.	Jammu & Kashmir	70.75	23.58	94.33	35.375	@	-
11.	Jharkhand	103.16	34.39	137.55	51.58	@	-
12.	Karnataka	99.55	33.18	132.73	49.775	49.775	189.11

1	2	3	4	5	6	7	8
13.	Kerala	74.23	24.75	98.98	37.115	37.115	9.476
14.	Madhya Pradesh	208.04	69.35	277.39	104.02	104.02	-
15.	Maharashtra	193.53	64.51	258.04	@	@	-
16.	Manipur	4.54	1.51	6.05	4.48 *	@	5.445
17.	Meghalaya	9.23	3.08	12.31	4.615	4.615	-
18.	Mizoram	5.39	1.80	7.19	@	1	49.60
19.	Nagaland	3.12	1.04	4.16	1.56	1.56	-
20.	Orissa	246.73	82.24	328.97	123.365	123.365 + 77.766 \$	98.869 #
21.	Punjab	126.78	42.26	169.04	63.39	63.39	-
22.	Rajasthan	360.87	120.29	481.16	180.435	180.435	-
23.	Sikkim	14.35	4.78	19.13	7.175	7.175	8.36
24.	Tamil Nadu	181.52	60.51	242.03	90.76	90.76 + 47.65 \$	522.51 (72.46+ 2.49+ 61.59# + 385.97)
25.	Tripura	10.52	3.51	14.03	10.365 *	@	-
26.	Uttar Pradesh	242.15	80.72	322.87	121.075	121.075	-
27.	Uttarakhand	75.50	25.37	100.67	74.715 *	37.75	-
28.	West Bengal	192.07	64.02	256.09	96.035	96.035	-

@ Installment(s) of Centre's share of CRF for the year of 2008-09 has not been released for want of information relating to crediting of earlier released funds and submission of utilization certificate.

* Includes arrears of previous year.

Released 'on account' basis for flood-08.

\$ About 25% Central share released, in advance, during 2008-09 for the year 2009-10.

Militancy in J and K

1440. SHRI KALRAJ MISHRA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether militancy in Jammu and Kashmir continues to take its toll; and

(b) if so, the number of citizens killed during the current year 2009 so far and the comparative figures for the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI AJAY MAKEN): (a) and (b) The details of Civilians and Security Forces killed during last 3 years is as under:-